

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-2765 /ND/2019

In the matter of :

SP Town Planner (P) Ltd

.. PETITIONER

Vs.

VRP Buildtech. (P) Ltd

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 26.11.2019

Coram :

CH. MOHD. SHARIEF TARIQ,

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

For the Petitioner /Op. Creditor : Mr. Sandeep Chilana, Ms. Priyajeet Chatterjee, Mr. Shekhar Sharma, Advocates

For the Respondent/Corporate Debtor :

ORDER

Counsel for the Applicant is present and prayed for early hearing in CP No.IB-2765/ND/2019 which is fixed for hearing on 21.1.2020. It is submitted that the connected matter is being listed for hearing on 06.12.2019. In view of the submissions of the Counsel for the Applicant, the Registry is directed to issue notice to the other side. Counsel for the Applicant is permitted to send Private Notice to the respondent.

06.12.2019.

(K.K. VOHRA)
MEMBER (TECHNICAL)

Surjit

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)